

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 8th August, 2023

No. HCM/Misc-89/2013-A&E/ : In continuation of earlier Notification No. HCM/Misc-89/2013-A&E/3510 dated 24th February, 2021 regarding grant of leave to Judicial Officers, it is hereby notified that henceforth, the authority to grant leave to MJS Grade-II and Grade-III Officers shall be the District & Sessions Judge/Head of the Establishment under whom the Officer is currently utilised, in case the Officer is not utilised in his/her substantive post.

By Orders etc.,

Sd/-

(Athokpam Shanta Devi)
REGISTRAR (VIGILANCE)
HIGH COURT OF MANIPUR

Endt. No. HCM/Misc-89/2013-A&E/ 14622-31

Imphal, the 8th August, 2023

Copy to:

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The P.S. to Registrar General, High Court of Manipur.
5. The Registrar (Judl.)/(Admn./PM & P), High Court of Manipur.
6. The Joint Registrar (Judl.)/(Admn.), High Court of Manipur.
7. All the Judicial Officers ... for kind information.
8. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
9. The Superintendent (Estt.-II), High Court of Manipur.
10. Guard File/Concerned File.

Shanta
8/8/23
REGISTRAR (VIGILANCE)
HIGH COURT OF MANIPUR